IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

Through Video Conferencing

EMG-Crl(M) 47-A /2020 inCRM (M) no. 45-A/2020 EMG-Cril (M) 48-A/2020

]	Mohammad Shafi Rather Petitioner
	Through: Mr. Javid Smad, adv.
	m V/s
١	UT of J&K and orsRespondent(s)
	Through:
<u>9</u>	CORAM: HON'BLE MR JUSTICE ALI MOHAMMAD MAGREY, JUDGE
	Whether approved for reporting? Yes/NO
	<u>Order</u> <u>20.05.2020</u>
]	20.05.2020 Notice.
]	Notice in CRM also. In the meanwhile, the pendency of the charge sheet shall not
come i	n the way of petitioner to seek benefits arising out of promotion.
]	List on 6 th July 2020,
	(Ali Mohammad Magrey)
	Judge
<u> </u>	<u>Srinagar</u>

20.05.2020